

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 04,2017

No. 802 Admin. (Services)/2017

Sri **Gyanendra Singh-II**, Additional Chief Judicial Magistrate (Northern Railway), Ghaziabad to be Civil Judge, Senior Division, Ghaziabad vice Sri Ram Karan Yadav.

No. 803 Admin. (Services)/2017

Sri **Ram Karan Yadav**, Civil Judge, Senior Division, Ghaziabad to be Chief Judicial Magistrate, Ghaziabad vice Sri Arvind Kumar Yadav-II.

No. 804 Admin. (Services)/2017

Sri **Arvind Kumar Yadav-II**, Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Shikohabad at Firozabad vice Sri Nishant Dev.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shikohabad- Firozabad.

No. 805 Admin. (Services)/2017

Sri **Nishant Dev**, Additional Chief Judicial Magistrate, Shikohabad-Firozabad to be Civil Judge, Senior Division, Firozabad vice Sri Subodh Singh.

No. 806 Admin. (Services)/2017

Sri **Subodh Singh**, Civil Judge, Senior Division, Firozabad to be Chief Judicial Magistrate, Firozabad vice Sri Pramod Kumar Gangwar.

No. 807 Admin. (Services)/2017

Sri **Pramod Kumar Gangwar**, Chief Judicial Magistrate, Firozabad to be Chief Judicial Magistrate, Bijnor vice Smt. Aparna Pandey.

No. 808 Admin. (Services)/2017

Smt. **Aparna Pandey**, Chief Judicial Magistrate, Bijnor to be Civil Judge, Senior Division, Bijnor vice Sri Krishna Kumar Singh-II.

No. 809 Admin. (Services)/2017

Sri **Krishna Kumar Singh-II**, Civil Judge, Senior Division, Bijnor to be Civil Judge, Senior Division, Gorakhpur vice Sri Prakash Chandra Shukla.

No. 810 Admin. (Services)/2017

Sri **Prakash Chandra Shukla**, Civil Judge, Senior Division, Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 811 Admin. (Services)/2017

Sri **Abhinitam Upadhyay**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Secretary (Full Time), District Legal Services Authority, Aligarh.

No. 812 Admin. (Services)/2017

Sri **Abhishek Kumar Chaturvedi**, Secretary (Full Time), District Legal Services Authority, Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 813 Admin. (Services)/2017

Sri **Subodh Varshney**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Chief Judicial Magistrate, Sonbhadra vice Sri Sanjay Kumar Yadav-I.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sonbhadra.

No. 814 Admin. (Services)/2017

Sri **Sanjay Kumar Yadav-I**, Chief Judicial Magistrate, Sonbhadra to be Secretary (Full Time), District Legal Services Authority, Mathura.

No. 815 Admin. (Services)/2017

Sri **Anil Kumar Yadav-II**, Secretary (Full Time), District Legal Services Authority, Mathura to be Civil Judge, Senior Division (Fast Track Court), Jalaun at Orai.

No. 816 Admin. (Services)/2017

Smt. **Alka Bharti**, Civil Judge, Senior Division (Fast Track Court), Jalaun at Orai to be Additional Chief Judicial Magistrate, Pilibhit vice Sri Devendra Nath Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pilibhit.

No. 817 Admin. (Services)/2017

Sri Devendra Nath Singh, Additional Chief Judicial Magistrate, Pilibhit to be Secretary (Full Time), District Legal Services Authority, Pilibhit.

No. 818 Admin. (Services)/2017

Sri Sunil Kumar Singh-III, Secretary (Full Time), District Legal Services Authority, Pilibhit to be Secretary (Full Time), District Legal Services Authority, Saharanpur.

No. 819 Admin. (Services)/2017

Smt. Parul Verma, Secretary (Full Time), District Legal Services Authority, Saharanpur to be Additional Chief Judicial Magistrate, Fatehpur vice Sri Achchhe Lal Gupta.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehpur.

No. 820 Admin. (Services)/2017

Sri Achchhe Lal Gupta, Additional Chief Judicial Magistrate, Fatehpur to be Civil Judge, Senior Division, Fatehpur vice Sri Rajiv Maheshwaram.

No. 821 Admin. (Services)/2017

Sri Rajiv Maheshwaram, Civil Judge, Senior Division, Fatehpur to be Chief Judicial Magistrate, Fatehpur vice Sri Abid Shamim.

No. 822 Admin. (Services)/2017

Sri Abid Shamim, Chief Judicial Magistrate, Fatehpur to be Civil Judge, Senior Division, Baghpat vice Smt. Shalini Sagar.

No. 823 Admin. (Services)/2017

Smt. Shalini Sagar, Civil Judge, Senior Division, Baghpat to be Secretary (Full Time), District Legal Services Authority, Kushi Nagar at Padrauna.

No. 824 Admin. (Services)/2017

Sri Rajneesh Mohan Verma, Secretary (Full Time), District Legal Services Authority, Kushi Nagar at Padrauna to be Additional Chief Judicial Magistrate, Kairana- Muzaffar Nagar vice Sri Vijay Kumar Verma-I.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kairana- Muzaffar Nagar.

No. 825 Admin. (Services)/2017

Sri Vijay Kumar Verma-I, Additional Chief Judicial Magistrate, Kairana-Muzaffar Nafar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 826 Admin. (Services)/2017

Sri Siddharth Kumar Wagav, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Secretary (Full Time), District Legal Services Authority, Sonbhadra.

No. 827 Admin. (Services)/2017

Sri Rajmangal Singh Yadav, Secretary (Full Time), District Legal Services Authority, Sonbhadra to be Civil Judge, Senior Division, Kairana- Muzaffar Nagar vice Sri Tarun Kumar Singh.

No. 828 Admin. (Services)/2017

Sri Tarun Kumar Singh, Civil Judge, Senior Division, Kairana- Muzaffar Nagar to be Chief Judicial Magistrate, Mainpuri vice Sri Umesh Kumar-II.

No. 829 Admin. (Services)/2017

Sri Umesh Kumar-II, Chief Judicial Magistrate, Mainpuri to be Civil Judge, Senior Division, Mainpuri vice Sri Janardan Prasad Yadav.

No. 830 Admin. (Services)/2017

Sri Janardan Prasad Yadav, Civil Judge, Senior Division, Mainpuri to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 831 Admin. (Services)/2017

Sri Ankur Sharma, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Secretary (Full Time), District Legal Services Authority, Muzaffar Nagar.

No. 832 Admin. (Services)/2017

Smt. Sangita Kumari, Secretary (Full Time), District Legal Services Authority, Muzaffar Nagar to be Civil Judge, Senior Division, Muzaffar Nagar vice Sri Gopal Tiwari.

No. 833 Admin. (Services)/2017

Sri **Gopal Tiwari**, Civil Judge, Senior Division, Muzaffar Nagar to be Chief Judicial Magistrate, Muzaffar Nagar vice Smt. Garima Singh.

No. 834 Admin. (Services)/2017

Smt. **Garima Singh**, Chief Judicial Magistrate, Muzaffar Nagar to be Chief Judicial Magistrate, Gonda vice Sri Mohammad Qamruzzama Khan.

No. 835 Admin. (Services)/2017

Sri **Mohammad Qamruzzama Khan**, Chief Judicial Magistrate, Gonda to be Civil Judge, Senior Division, Gonda vice Sri Vinod Kumar-V.

No. 836 Admin. (Services)/2017

Sri **Vinod Kumar-V**, Civil Judge, Senior Division, Gonda to be Additional Chief Judicial Magistrate/ Civil Judge, Senior Division, Sadabad- Hathras vice Sri Vineet Kumar Vaswani.

No. 837 Admin. (Services)/2017

Sri **Vineet Kumar Vaswani**, Additional Chief Judicial Magistrate/ Civil Judge, Senior Division, Sadabad- Hathras to be Additional Chief Judicial Magistrate, Bijnor vice Smt. Chanchal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bijnor.

No. 838 Admin. (Services)/2017

Smt. **Chanchal**, Additional Chief Judicial Magistrate, Bijnor to be Secretary (Full Time), District Legal Services Authority, Gorakhpur.

No. 839 Admin. (Services)/2017

Sri **Devendra Pratap Singh**, Secretary (Full Time), District Legal Services Authority, Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 840 Admin. (Services)/2017

Smt. **Poornima Pathak**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 841 Admin. (Services)/2017

Sri **Alok Dubey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 842 Admin. (Services)/2017

Sri **Ram Raj-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Secretary (Full Time), District Legal Services Authority, Ghaziabad.

No. 843 Admin. (Services)/2017

Sri **Vikas Srivastava**, Secretary (Full Time), District Legal Services Authority, Ghaziabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 844 Admin. (Services)/2017

Sri **Om Prakash-VIII**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor.

No. 845 Admin. (Services)/2017

Sri **Hemant Kumar-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor to be Additional Chief Judicial Magistrate, Hapur vice Sri Gunandra Prakash.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hapur.

No. 846 Admin. (Services)/2017

Sri **Gunandra Prakash**, Additional Chief Judicial Magistrate, Hapur to be II-Civil Judge, Senior Division, Hapur vice Sri Ravi Yadav.

No. 847 Admin. (Services)/2017

Sri **Ravi Yadav**, II- Civil Judge, Senior Division, Hapur to be Secretary (Full Time), District Legal Services Authority, Jaunpur.

No. 848 Admin. (Services)/2017

Sri **Rahul Anand**, Secretary (Full Time), District Legal Services Authority, Jaunpur to be Additional Chief Judicial Magistrate, Jaunpur vice Sri Shailendra Kumar Verma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jaunpur.

No. 849 Admin. (Services)/2017

Sri **Shailendra Kumar Verma**, Additional Chief Judicial Magistrate, Jaunpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 850 Admin. (Services)/2017

Sri **Gyanendra Rao**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, Agra vice Smt. Niharika Chauhan.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 851 Admin. (Services)/2017

Smt. **Niharika Chauhan**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Chief Judicial Magistrate, Chitrakoot vice Sri Subhash Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chitrakoot.

No. 852 Admin. (Services)/2017

Sri **Subhash Singh**, Chief Judicial Magistrate, Chitrakoot to be Civil Judge, Senior Division, Chitrakoot vice Sri Krishna Kumar-VI.

No. 853 Admin. (Services)/2017

Sri **Krishna Kumar-VI**, Civil Judge, Senior Division, Chitrakoot to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 854 Admin. (Services)/2017

Sri **Sanjay Chaudhary**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Chief Judicial Magistrate, Siddharth Nagar vice Sri Vishnu Prasad Agrawal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Siddharth Nagar.

No. 855 Admin. (Services)/2017

Sri **Vishnu Prasad Agrawal**, Chief Judicial Magistrate, Siddharth Nagar to be Chief Judicial Magistrate, Gorakhpur vice Sri Baquar Shamim Rizvi.

No. 856 Admin. (Services)/2017

Sri **Baquar Shamim Rizvi**, Chief Judicial Magistrate, Gorakhpur to be Additional Chief Judicial Magistrate, Gorakhpur vice Sri Tripurari Mishra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gorakhpur.

No. 857 Admin. (Services)/2017

Sri Tripurari Mishra, Additional Chief Judicial Magistrate, Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 858 Admin. (Services)/2017

Smt. Ekta Verma, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat.

No. 859 Admin. (Services)/2017

Sri Amit Kumar Tiwari, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 860 Admin. (Services)/2017

Sushri Madhu Dogra, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Pratapgarh.

No. 861 Admin. (Services)/2017

Sri Yajnesh Chandra Pandey, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Pratapgarh to be Additional Chief Judicial Magistrate, Pratapgarh vice Smt. Sandeepa Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pratapgarh.

No. 862 Admin. (Services)/2017

Smt. Sandeepa Yadav, Additional Chief Judicial Magistrate, Pratapgarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 863 Admin. (Services)/2017

Sri Ashutosh Kumar Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, Chitrakoot.

No. 864 Admin. (Services)/2017

Sri **Mohammad Nasim**, Additional Chief Judicial Magistrate, Chitrakoot to be Civil Judge, Senior Division (Fast Track Court), Chitrakoot.

No. 865 Admin. (Services)/2017

Sri **Manoj Kumar Mishra-II**, Civil Judge, Senior Division (Fast Track Court), Chitrakoot to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 866 Admin. (Services)/2017

Sri **Sanjay Kumar Singh-III**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Civil Judge, Senior Division, Ghazipur vice Sri Satyajeet Pathak.

No. 867 Admin. (Services)/2017

Sri **Satyajeet Pathak**, Civil Judge, Senior Division, Aligarh to be Chief Judicial Magistrate, Ghazipur vice Sri Raj Bahadur Ram Dev Yadav.

No. 868 Admin. (Services)/2017

Sri **Raj Bahadur Ram Dev Yadav**, Chief Judicial Magistrate, Ghazipur to be Chief Judicial Magistrate, Aligarh vice Sri Gyanendra Singh Yadav.

No. 869 Admin. (Services)/2017

Sri **Gyanendra Singh Yadav**, Chief Judicial Magistrate, Aligarh to be Civil Judge, Senior Division, Allahabad vice Smt. Swapna Singh.

No. 870 Admin. (Services)/2017

Smt. **Swapna Singh**, Civil Judge, Senior Division, Allahabad to be Additional Chief Judicial Magistrate, Allahabad vice Sushri Kavita Nigam.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Allahabad.

No. 871 Admin. (Services)/2017

Sushri **Kavita Nigam**, Additional Chief Judicial Magistrate, Allahabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 872 Admin. (Services)/2017

Sri **Sunil Prasad**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Chief Judicial Magistrate, Lakhimpur Kheri vice Sri Dina Nath-III.

No. 873 Admin. (Services)/2017

Sri **Dina Nath-III**, Chief Judicial Magistrate, Lakhimpur Kheri to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur.

No. 874 Admin. (Services)/2017

Dr. **Mohammad Ilyas**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur to be Additional Chief Judicial Magistrate, Etawah vice Sri Ram Gopal Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etawah.

No. 875 Admin. (Services)/2017

Sri **Ram Gopal Singh**, Additional Chief Judicial Magistrate, Etawah to be Additional Chief Judicial Magistrate, Etawah.

No. 876 Admin. (Services)/2017

Smt. **Asifa Rana**, Additional Chief Judicial Magistrate, Etawah to be Additional Chief Judicial Magistrate, Bareilly.

No. 877 Admin. (Services)/2017

Sri **Ram Baboo Yadav**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Bareilly to be Secretary (Full Time), District Legal Services Authority, Bareilly.

No. 878 Admin. (Services)/2017

Sri **Ashok Kumar Srivastava**, Secretary (Full Time), District Legal Services Authority, Bareilly to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 879 Admin. (Services)/2017

Smt. **Rekha Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Additional Chief Judicial Magistrate, Hathras vice Sri Yogendra Chauhan.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hathras.

No. 880 Admin. (Services)/2017

Sri **Yogendra Chauhan**, Additional Chief Judicial Magistrate, Hathras to be Civil Judge, Senior Division (Fast Track Court), Hathras.

No. 881 Admin. (Services)/2017

Dr. **Suresh Kumar**, Civil Judge, Senior Division (Fast Track Court), Hathras to be Additional Chief Judicial Magistrate, Banda vice Sri Tabrez Ahmad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Banda.

No. 882 Admin. (Services)/2017

Sri Tabrez Ahmad, Additional Chief Judicial Magistrate, Banda to be Chief Judicial Magistrate, Meerut vice Sri Sanjay Kumar Singh-I.

No. 883 Admin. (Services)/2017

Sri Sanjay Kumar Singh-I, Chief Judicial Magistrate, Meerut to be Judge Small Causes Court, Jhansi vice Sri Alok Dwivedi.

No. 884 Admin. (Services)/2017

Sri Alok Dwivedi, Judge Small Causes Court, Jhansi to be Chief Judicial Magistrate, Jhansi vice Sri Ombir.

No. 885 Admin. (Services)/2017

Sri Ombir, Chief Judicial Magistrate, Jhansi to be Additional Chief Judicial Magistrate, Jhansi vice Sri Abhishek Kumar Srivastava.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jhansi.

No. 886 Admin. (Services)/2017

Sri Abhishek Kumar Srivastava, Additional Chief Judicial Magistrate, Jhansi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 887 Admin. (Services)/2017

Sri Saroj Kumar Yadav, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad vice Sri Abhimanyou Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 888 Admin. (Services)/2017

Sri Abhimanyou Singh, Additional Chief Judicial Magistrate, Ghaziabad to be Civil Judge, Senior Division, Kushinagar at Padrauna in the vacant Court.

No. 889 Admin. (Services)/2017

Sri **Tribhuvan Nath**, Additional Chief Judicial Magistrate, (Northern Eastern Railway), Gonda to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 890 Admin. (Services)/2017

Sri **Yogesh Kumar-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Additional Chief Judicial Magistrate, Farrukhabad.

No. 891 Admin. (Services)/2017

Sri **Ramanand**, Additional Chief Judicial Magistrate, (Northern Railway), Farrukhabad to be Secretary (Full Time), District Legal Services Authority, Meerut.

No. 892 Admin. (Services)/2017

Sri **Neeraj Kumar Bakshi**, Secretary (Full Time), District Legal Services Authority, Meerut to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 893 Admin. (Services)/2017

Sri **Hemendra Kumar Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Additional Chief Judicial Magistrate, Lakhimpur Kheri vice Sri Ram Avtar Prasad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lakhimpur Kheri.

No. 894 Admin. (Services)/2017

Sri **Ram Avtar Prasad**, Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Civil Judge, Senior Division, Lakhimpur Kheri vice Sri Rahul Prakash.

No. 895 Admin. (Services)/2017

Sri **Rahul Prakash**, Civil Judge, Senior Division, Lakhimpur Kheri to be Additional Chief Judicial Magistrate, Sultanpur.

No. 896 Admin. (Services)/2017

Sri **Durgesh**, Additional Chief Judicial Magistrate, Sultanpur to be Additional Chief Judicial Magistrate, Khura- Bulandshahr vice Sri Vikas Verma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Khurja- Bulandshahr.

No. 897 Admin. (Services)/2017

Sri **Vikas Verma**, Additional Chief Judicial Magistrate, Khurja-Bulandshahr to be Civil Judge, Senior Division, Pratapgarh vice Sri Santosh Kumar Yadav.

No. 898 Admin. (Services)/2017

Sri **Santosh Kumar Yadav**, Civil Judge, Senior Division, Pratapgarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 899 Admin. (Services)/2017

Sri **Nitendra Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Secretary (Full Time), District Legal Services Authority, Agra.

No. 900 Admin. (Services)/2017

Sri **Ravindra Kumar Dwivedi**, Secretary (Full Time), District Legal Services Authority, Agra to be Additional Chief Judicial Magistrate, Faizabad vice Sri Ravindra Prasad Gupta.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Faizabad.

No. 901 Admin. (Services)/2017

Sri **Ravindra Prasad Gupta**, Additional Chief Judicial Magistrate, Faizabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad.

No. 902 Admin. (Services)/2017

Smt. **Meera Gothwal**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 903 Admin. (Services)/2017

Smt. **Nirmala**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Secretary (Full Time), District Legal Services Authority, Shahjahanpur.

No. 904 Admin. (Services)/2017

Sri **Asif Iqbal Rizvi**, Secretary (Full Time), District Legal Services Authority, Shahjahanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur.

No. 905 Admin. (Services)/2017

Sri **Harendra Nath**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur to be Civil Judge, Senior Division (Fast Track Court), Shahjahanpur.

No. 906 Admin. (Services)/2017

Sri **Kuldeep Singh-II**, Civil Judge, Senior Division (Fast Track Court), Shahjahanpur to be Additional Chief Judicial Magistrate, Aligarh.

No. 907 Admin. (Services)/2017

Sri **Pashupati Nath Mishra**, Additional Chief Judicial Magistrate (Northern Railway), Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 908 Admin. (Services)/2017

Smt. **Madhu Gupta**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffar Nagar.

No. 909 Admin. (Services)/2017

Sri **Manoj Kumar Siddhu**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffar Nagar to be Additional Chief Judicial Magistrate, Gonda vice Sri Vinay Arya.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gonda.

No. 910 Admin. (Services)/2017

Sri **Vinay Arya**, Additional Chief Judicial Magistrate, Gonda to be Civil Judge, Senior Division, Hathras vice Dr. Shalini Singh.

No. 911 Admin. (Services)/2017

Dr. **Shalini Singh**, Civil Judge, Senior Division, Hathras to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 912 Admin. (Services)/2017

Sri **Kundan Kishor**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun.

No. 913 Admin. (Services)/2017

Sri **Amar Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

No. 914 Admin. (Services)/2017

Smt. **Priti Singh-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Additional Chief Judicial Magistrate, Agra.

No. 915 Admin. (Services)/2017

Sri **Chandra Mohan Chaturvedi**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Agra to be Civil Judge, Senior Division (Fast Track Court), Kushi Nagar at Padrauna.

No. 916 Admin. (Services)/2017

Sri **Abhay Pratap Singh-II**, Civil Judge, Senior Division (Fast Track Court), Kushi Nagar at Padrauna to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 917 Admin. (Services)/2017

Sri **Birendra Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Civil Judge, Senior Division, Ambedkar Nagar at Akbarpur vice Sri Mahesh Chandra Verma.

No. 918 Admin. (Services)/2017

Sri **Mahesh Chandra Verma**, Civil Judge, Senior Division, Ambedkar Nagar at Akbarpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur.

No. 919 Admin. (Services)/2017

Sri **Ajay Kumar-I**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur to be Additional Chief Judicial Magistrate, Fatehpur.

No. 920 Admin. (Services)/2017

Sri **Shailendra Verma**, Additional Chief Judicial Magistrate, Fatehpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 921 Admin. (Services)/2017

Smt. **Kanchan**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Additional Chief Judicial Magistrate, Mathura vice Sri Radhey Mohan Srivastava.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mathura.

No. 922 Admin. (Services)/2017

Sri **Radhey Mohan Srivastava**, Additional Chief Judicial Magistrate, Mathura to be Civil Judge, Senior Division, Jhansi vice Sri Shushil Kumar Kharwar.

No. 923 Admin. (Services)/2017

Sri **Shushil Kumar Kharwar**, Civil Judge, Senior Division, Jhansi to be Additional Civil Judge, Senior Division, Deoband- Saharanpur vice Sri Ram Net.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Deoband- Saharanpur.

No. 924 Admin. (Services)/2017

Sri **Ram Net**, Additional Civil Judge, Senior Division, Deoband- Saharanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 925 Admin. (Services)/2017

Sri **Deepak Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Secretary (Full Time), District Legal Services Authority, Varanasi.

No. 926 Admin. (Services)/2017

Sri **Sudhakar Dubey**, Secretary (Full Time), District Legal Services Authority, Varanasi to be Additional Chief Judicial Magistrate, Varanasi.

No. 927 Admin. (Services)/2017

Sri **Ravi Kant-II**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Varanasi to be Civil Judge, Senior Division, Chandausi-Moradabad vice Sri Rakesh Kumar Singh-II.

No. 928 Admin. (Services)/2017

Sri **Rakesh Kumar Singh-II**, Civil Judge, Senior Division, Chandausi-Moradabad to be Chief Judicial Magistrate, Shrawasti at Bhinga vice Sri Niranjan Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shrawasti at Bhinga.

No. 929 Admin. (Services)/2017

Sri Niranjan Kumar, Chief Judicial Magistrate, Shrawasri at Bhinga to be Civil Judge, Senior Division, Shrawasti at Bhinga in the vacant Court.

No. 930 Admin. (Services)/2017

Sri Jitendra Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffar Nagar to be Additional Chief Judicial Magistrate, Muzaffar Nagar vice Sri Arun Kumar-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Muzaffar Nagar.

No. 931 Admin. (Services)/2017

Sri Arun Kumar-II, Additional Chief Judicial Magistrate, Muzaffar Nagar to be Civil Judge, Senior Division, Farrukhabad vice Sri Rajeev Ranjan.

No. 932 Admin. (Services)/2017

Sri Rajeev Ranjan, Civil Judge, Senior Division, Farrukhabad to be Chief Judicial Magistrate, Farrukhabad vice Sri Anutosh Kumar Sharma.

No. 933 Admin. (Services)/2017

Sri Anutosh Kumar Sharma, Chief Judicial Magistrate, Farrukhabad to be Chief Judicial Magistrate, Hapur vice Sri Mohammad Rafi.

No. 934 Admin. (Services)/2017

Sri Mohammad Rafi, Chief Judicial Magistrate, Hapur to be I- Civil Judge, Senior Division, Hapur vice Sri Gulam Mustafa.

No. 935 Admin. (Services)/2017

Sri Gulam Mustafa, I- Civil Judge, Senior Division, Hapur to be Chief Judicial Magistrate, Jalaun at Orai vice Sri Sita Ram.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jalaun at Orai.

No. 936 Admin. (Services)/2017

Sri Sita Ram, Chief Judicial Magistrate, Jalaun at Orai to be Civil Judge, Senior Division, Pilibhit vice Sri Balkrishna N. Ranjan.

No. 937 Admin. (Services)/2017

Sri **Balkrishna N. Ranjan**, Civil Judge, Senior Division, Pilibhit to be Civil Judge, Senior Division, Kanpur Nagar vice Smt. Sneha Negi.

No. 938 Admin. (Services)/2017

Smt. **Sneha Negi**, Civil Judge, Senior Division, Kanpur Nagar to be Special Chief Judicial Magistrate, Kanpur Nagar vice Smt. Mamta Singh.

No. 939 Admin. (Services)/2017

Smt. **Mamta Singh**, Special Chief Judicial Magistrate, Kanpur Nagar to be Secretary (Full Time), District Legal Services Authority, Kanpur Nagar.

No. 940 Admin. (Services)/2017

Smt. **Archana Gupta**, Secretary (Full Time), District Legal Services Authority, Kanpur Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 941 Admin. (Services)/2017

Smt. **Archana**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Senior Division, Etawah vice Sri Akhileshwar Prasad Mishra.

No. 942 Admin. (Services)/2017

Sri **Akhileshwar Prasad Mishra**, Civil Judge, Senior Division, Etawah to be Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur vice Sri Rajesh Narayan Mani Tripathi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ambedkar Nagar at Akbarpur.

No. 943 Admin. (Services)/2017

Sri **Rajesh Narayan Mani Tripathi**, Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur to be Judge Small Causes Court, Aligarh vice Sri Rajendra Ram.

No. 944 Admin. (Services)/2017

Sri **Rajendra Ram**, Judge Small Causes Court, Aligarh to be Judge Small Causes Court, Saharanpur vice Smt. Deepa Rai.

No. 945 Admin. (Services)/2017

Smt. **Deepa Rai**, Judge Small Causes Court, Saharanpur to be Chief Judicial Magistrate, Saharanpur vice Sri Brijendra Kumar Pandey.

No. 946 Admin. (Services)/2017

Sri Brijendra Kumar Pandey, Chief Judicial Magistrate, Saharanpur to be Civil Judge, Senior Division, Saharanpur vice Sri Gaurav Sharma.

No. 947 Admin. (Services)/2017

Sri Gaurav Sharma, Civil Judge, Senior Division, Saharanpur to be Civil Judge, Senior Division, Mohanlalganj at Lucknow vice Smt. Neha Anand.

No. 948 Admin. (Services)/2017

Smt. Neha Anand, Civil Judge, Senior Division, Mohanlalganj at Lucknow to be Civil Judge, Senior Division, Malihabad at Lucknow vice Sushri Chhavi Asthana.

No. 949 Admin. (Services)/2017

Sushri Chhavi Asthana, Civil Judge, Senior Division, Malihabad at Lucknow to be Special Chief Judicial Magistrate, Lucknow vice Sri Azad Singh.

No. 950 Admin. (Services)/2017

Sri Azad Singh, Special Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Lucknow vice Sri Rajneesh Kumar Mishra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

No. 951 Admin. (Services)/2017

Sri Rajneesh Kumar Mishra, Additional Chief Judicial Magistrate, Lucknow to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 952 Admin. (Services)/2017

Smt. Neelu Mainwal, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Secretary (Full Time), District Legal Services Authority, Gautambuddha Nagar.

No. 953 Admin. (Services)/2017

Sri Shamim Ahmad Ansari, Secretary (Full Time), District Legal Services Authority, Gautambuddha Nagar to be Additional Chief Judicial Magistrate, Gautambuddha Nagar vice Smt. Parul Panwar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gautambuddha Nagar.

No. 954 Admin. (Services)/2017

Smt. **Parul Panwar**, Additional Chief Judicial Magistrate, Gautambuddha Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 955 Admin. (Services)/2017

Sri **Maan Vardhan**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Additional Chief Judicial Magistrate, Sonbhadra.

No. 956 Admin. (Services)/2017

Sri **Dilip Kumar Sachan**, Additional Chief Judicial Magistrate, Sonbhadra to be Civil Judge, Senior Division (Fast Track Court), Sonbhadra.

No. 957 Admin. (Services)/2017

Sri **Satyendra Singh Verma**, Civil Judge, Senior Division (Fast Track Court), Sonbhadra to be Civil Judge, Senior Division (Fast Track Court), Lalitpur.

No. 958 Admin. (Services)/2017

Sri **Rakesh Singh**, Civil Judge, Senior Division (Fast Track Court), Lalitpur to be Civil Judge, Senior Division, Lalitpur vice Sri Anand Prakash Singh.

No. 959 Admin. (Services)/2017

Sri **Anand Prakash Singh**, Civil Judge, Senior Division, Lalitpur to be Chief Judicial Magistrate, Lalitpur vice Smt. Jyotsana Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lalitpur.

No. 960 Admin. (Services)/2017

Smt. **Jyotsana Singh**, Chief Judicial Magistrate, Lalitpur to be Additional Chief Judicial Magistrate, Anoopshahr- Bulandshahr vice Sri Mohammad Azad.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Anoopshahr- Bulandshahr.

No. 961 Admin. (Services)/2017

Sri **Mohammad Azad**, Additional Chief Judicial Magistrate, Anoopshahr-Bulandshahr to be Additional Chief Judicial Magistrate, Ballia vice Sri Rakesh Kumar-VII.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ballia.

No. 962 Admin. (Services)/2017

Sri **Rakesh Kumar-VII**, Additional Chief Judicial Magistrate, Ballia to be Additional Chief Judicial Magistrate, Ballia.

No. 963 Admin. (Services)/2017

Sri **Chandra Shekhar Misra**, Civil Judge, Senior Division, Siddharth Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 964 Admin. (Services)/2017

Sri **Vinay Kumar Singh-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Civil Judge, Senior Division, Sonbhadra vice Sri Anil Kumar Kharwar.

No. 965 Admin. (Services)/2017

Sri **Anil Kumar Kharwar**, Civil Judge, Senior Division, Sonbhadra to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 966 Admin. (Services)/2017

Sri **Mahendra Kumar-I**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Senior Division, Siddharth Nagar vice Sri Chandra Shekhar Misra.

No. 967 Admin. (Services)/2017

Sri **Kriti Kunal**, Additional Chief Judicial Magistrate, Sultanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

No. 968 Admin. (Services)/2017

Smt. **Jyoti**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Secretary (Full Time), District Legal Services Authority, Siddharth Nagar.

No. 969 Admin. (Services)/2017

Sri **Manoj Kumar-II**, Secretary (Full Time), District Legal Services Authority, Siddharth Nagar to be Civil Judge, Senior Division (Fast Track Court), Siddharth Nagar.

No. 970 Admin. (Services)/2017

Smt. **Geetanjalli Garg**, Civil Judge, Senior Division (Fast Track Court), Siddharth Nagar to be Secretary (Full Time), District Legal Services Authority, Kannauj.

No. 971 Admin. (Services)/2017

Sri **Khushter Danish**, Secretary (Full Time), District Legal Services Authority, Kannauj to be Additional Chief Judicial Magistrate, Baghpat vice Sri Anurag Kureel.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Baghpat.

No. 972 Admin. (Services)/2017

Sri **Anurag Kureel**, Additional Chief Judicial Magistrate, Baghpat to be Additional Chief Judicial Magistrate, Sultanpur.

No. 973 Admin. (Services)/2017

Smt. **Mona Panwar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 974 Admin. (Services)/2017

Sri **Manoj Kumar Tiwari**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Civil Judge, Senior Division (Fast Track Court), Jhansi.

No. 975 Admin. (Services)/2017

Sri **Ran Vijay Pratap Singh**, Civil Judge, Senior Division (Fast Track Court), Jhansi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 976 Admin. (Services)/2017

Smt. **Nisha Jha**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 977 Admin. (Services)/2017

Sri **Abhay Prakash Narain**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 978 Admin. (Services)/2017

Smt. **Shagun Panwar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Farrukhabad.

No. 979 Admin. (Services)/2017

Km. **Alka Chaudhary**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Farrukhabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 980 Admin. (Services)/2017

Sri **Sushil Kumar-III**, Special Chief Judicial Magistrate, Allahabad to be Additional Chief Judicial Magistrate, Allahabad.

No. 981 Admin. (Services)/2017

Sri **Amit Veer Singh**, Additional Chief Judicial Magistrate, (Northern Railway), Allahabad to be Special Chief Judicial Magistrate, Allahabad.

No. 982 Admin. (Services)/2017

Sri **Hemant Kumar Kushwaha**, Secretary (Full Time), District Legal Services Authority, Mau to be Civil Judge, Senior Division, Mau vice Sri Shiv Kumar-II.

No. 983 Admin. (Services)/2017

Sri **Shiv Kumar-II**, Civil Judge, Senior Division, Mau to be Secretary (Full Time), District Legal Services Authority, Mau.

No. 984 Admin. (Services)/2017

Sri **Alok Kumar Yadav**, Civil Judge, Senior Division (Fast Track Court), Meerut to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 985 Admin. (Services)/2017

Sri **Shyam Babu**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division (Fast Track Court), Meerut.

No. 986 Admin. (Services)/2017

Sri **Pravez Akthar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bhadohi at Gyanpur to be Secretary (Full Time), District Legal Services Authority, Bhadohi at Gyanpur.

No. 987 Admin. (Services)/2017

Sri **Kamal Kant Srivastava**, Secretary (Full Time), District Legal Services Authority, Bhadohi at Gyanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bhadohi at Gyanpur.

No. 988 Admin. (Services)/2017

Sri **Rishi Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahr to be Secretary (Full Time), District Legal Services Authority, Bulandshahr.

No. 989 Admin. (Services)/2017

Sri **Munna Prasad**, Secretary (Full Time), District Legal Services Authority, Bulandshahr to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahr.

No. 990 Admin. (Services)/2017

Sri **Dinesh Kumar Chaurasia**, Additional Chief Judicial Magistrate (Northern Railway), Moradabad to be Additional Chief Judicial Magistrate, Moradabad vice Km. Anu Saxena.

No. 991 Admin. (Services)/2017

Km. **Anu Saxena**, Additional Chief Judicial Magistrate, Moradabad to be Secretary (Full Time), District Legal Services Authority, Moradabad.

No. 992 Admin. (Services)/2017

Sri **Talewar Singh**, Secretary (Full Time), District Legal Services Authority, Moradabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 993 Admin. (Services)/2017

Sri **Anil Kumar-VI**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Additional Chief Judicial Magistrate, Moradabad.

BY ORDER OF THE COURT.

Sd/-

**(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 317/Admin. (Services)/2017 Dated: Allahabad : May 04,2017

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow .
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on 08th May, 2017 and they shall proceed to take over charge of their new postings after availing of their usual joining time as per rules.

The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.

10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Section Officer(Admin.A-3), Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.Ss. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**SD/-
(ATUL SRIVASTAVA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**